

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CA(CAA)-115(ND)/2017

IN THE MATTER OF:

M/s. Ultra Tech. Steels (P) Ltd.
and M/s. Amrit Plastics Ltd.

.. PETITIONER

SECTION :

Under Section 230-232

Order delivered on 15.9.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)


For the Petitioner/Applicant : Mr. Dinesh Mohan Singh, Advocate
Mr. Prince Mohan Sinha, Company Secy.
Mr. Rajeev Deora, Advocate

For the Respondents : -

ORDER

Learned Counsel for the petitioner is present. Heard the matter at length.

Order reserved.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
15.9.2017